



**A.P.HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI, HIGH COURT
BUILDINGS, NELAPADU, GUNTURU DISTRICT - 522239.**

Roc.No.1/APHCLSC/2023, Dated: 28.02.2023

NOTIFICATION

In pursuance of the directions issued by the National Legal Services Authority, New Delhi, Special Lok Adalat is scheduled to be organized on **18th MARCH, 2023** from 10-30 a.m. onwards in the premises of Hon'ble High Court of A.P. for settlement of specific subject matters viz., Family Disputes, Consumer Matters, IPR matters pending before Quasi Judicial Authorities.

In this connection, I request the President and Members of the High Court Advocates' Association and the litigant public to propose more number of cases for settlement before the above Special Lok Adalat and send proposals to this Committee either physically or through the following mail id:

Mail Id: aphclsc@gmail.com

SECRETARY,
APHCLSC.